

(b) if so, the details thereof; and

(c) the names of States which have these centres at present and the States which are going to have them immediately ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b). Yes, Sir. Government of India, Department of Electronics has recently taken over the Electronics Research and Development Centre (ERDC) in Kerala. Department of Electronics has decided to set Centre for Electronics Design and Technology (CEDT) at Calicut in the State with the objectives to offer a variety of training programmes in all aspects of electronic products development and manufacturing, to train potential entrepreneurs and designers in electronics, to serve as a focal point in the State for assisting Small Scale industries, in the area of Self-employment and to collaborate with industries, R and D laboratories etc.

(c). There is no Central ERDC in any other State at present. However, Government of India, Department of Electronics is planning to set up some more regional ERDCs in Uttar Pradesh, Punjab, West Bengal and Maharashtra, These will be set up in close coordination with the respective State Electronics Development Corporations viz. UPTRON, PSEDC, WEBEL and MELTRON.

CEDTs are already in operation at Bangalore, Srinagar and Aurangabad. Department of Electronics has decided to set up CEDTs in Imphal (Manipur), Gorakhpur (U.P.), Mohali (Punjab) and Calicut (Kerala).

#### Facilities to Punjab Migrants

1069. SHRIMATI PRABHAWATI GUPTA :

DR. A. K. PATEL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons migrated from Punjab to Delhi and other parts of

the country due to terrorists threat upto April, 1988 and the number of them who have returned;

(b) the number of families allotted houses in Delhi;

(c) the number of houses proposed to be given during this year;

(d) the total amount of compensation given to such families living in Delhi;

(e) the criteria of giving house and compensation to such families;

(f) whether there is any scheme to give employment to one of the members of such families; and

(g) if so, the number of persons employed so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV) : (a) According to the information furnished by the Government of Punjab, 8035 families have moved from Punjab to different States upto 31st May, 1988. 786 families have since returned to Punjab from Delhi and other States.

(b) 1,860 families.

(c) 600 semi-pucca tenements as per present programme.

(d) No compensation has been provided to the migrant families. However, financial assistance for food at the rate of Rs. 10 per member per day, subject to a maximum of Rs. 1000 per family per month is being given.

(e) Houses are provided on first come-first served basis.

(f) No, Sir.

(g) Does not arise.

#### [Translation]

Electronics Industry in Azamgarh, Uttar Pradesh

1070. SHRI RAJ KUMAR RAI : Will the PRIME MINISTER be pleased to state :

(a) whether Government are considering a proposal or propose to set up any electronic industry in public sector in the

backward and no industry district of Azamgarh of Uttar Pradesh; and

(b) if so, by what time and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b). There is no such specific proposal from the State Government of Uttar Pradesh under consideration of the Government of India. However, the Union Government give financial assistance in the form of backward area subsidy for setting up Electronic Units in such areas.

As a general policy, Department of Electronics gives necessary guidance whenever required to the State Governments' endeavour to create climate conducive to set up electronics industry.

[English]

#### Confiscation of Passports of Indian Citizens

1071. SHRI BHADRESWAR TANTI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Regional Passport Offices at various centres have confiscated passports of Indian citizens;

(b) if so, how many passports were confiscated during 1987-88 upto date all over the country; and

(c) the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K. K. TEWARI) : (a) Yes, Sir. The Passport Offices have been exercising the powers vested in them under the Passports Act, 1987 to impound passports depending upon the circumstances of each case.

(b) and (c), The information is being collected and will be placed on the Table of the House.

#### Medical Facilities to Haj Pilgrims

1072. SHRI KHURSID ALAM KHAN : Will the Minister of EXTERNAL AFFAIRS be pleased to State :

(a) whether reports have often been received about the shortage of staff to take care of the pilgrims at Haj time in Macca and Madina;

(b) whether the medical facilities provided are inadequate and supply of medicine is much less than the requirements;

(c) whether ambulance facilities are not satisfactory; and

(d) if so, the steps Government propose to take to meet pilgrims requirements adequately and satisfactorily ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K. K. TEWARI) : (a) to (c). No, Sir.

(d) While it is primarily the responsibility of the Saudi Government to provide medical facilities to all Haj Pilgrims in Saudi Arabia through their hospitals/dispensaries in the Haj area of Makkah and Madina, Government also maintain a permanent dispensary at Makkah and several branch dispensaries, during the Haj season at Makkah and Madina. These dispensaries, for which Government has supplied from India adequate supplies of medicines (costing Rs. 4.6 lakhs during Haj 1988) are staffed by a medical mission deputed for the Haj season by Government. The medical mission consists of 20 doctors and 20 para medical staff including female doctors and female nurses.

Government have approved in principle the construction in Makkah of a ten bed hospital for the aged and the chronically ill.

The medical facilities available to Indian Haj pilgrims (including the new ambulance van provided to our Consulate General during Haj 1988) in Saudi Arabia are adequate and satisfactory.

#### Manufacture of Video Projection System By F.C.I.I.

1073. DR. DATTA SAMANT : Will